## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 11/(MAH)/2012 Interlocutory Application No. :

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

Shri. Rejinder K Malhotra

V/s.

M/s. Transauto & Mechidas Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shweta Jayder i/b	Adv	Layde
	Federal & Rashmilant		
	for Petitiones		
M	r. Rangit Shetty., r. Soueled Annutur.	Respodent. No.8.	Anaik .
ì	16. Argus Pautus.		
31	M Subbal	h Chardle	a Ren No-6. D
41	Mr Ralle	sh malhar	Rephor S. A. Resphor 6. A

## Order CP No. 11 to 14/397-398/CLB/MB/MAH/2012

In the amendment application moved by the applicant, at request of the proposed Respondents, list this matter for filing reply by proposed Respondents within two weeks.

List this matter on 24.10.2016

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)